HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. <u>194</u> /Confdl./2015 II-2-74/2009 (Part-4)

Dated 9th March, 2015

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Bhopal**, is organizing 6 days "Training on Mediation" programme between 14th to 19th March, 2015 at Bhopal.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District Bhopal, Hoshangabad, Jabalpur, Raisen, Vidisha, Harda, and Rajgarh (28 Officers in all) whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

GH 3.13

(VED PRAKASH) REGISTRAR GENERAL

Dated 9th March, 2015

Endt. No. <u>195</u> /Confdl./2015 II-2-74/2009 (Part-4)

Copy forwarded to:-

- **1.** The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
- 1. Shri Jagdish Prasad Maheshwari, Principal Judge, Family Court, Bhopal.
- 2. Smt. Kumudbala Barna, Principal Judge, Family Court, Hoshangabad.
- 3. Smt. Shashikiran Dubey, I Additional Principal Judge, Family Court, Jabalpur.
- 4. Shri Mohammad Faheem Anwar, Officiating Registrar & Additional Welfare Commissioner, Bhopal Gas Victims, Bhopal.
- 5. Shri Akhilesh Pandya, President, District Consumer Forum, Bhopal.
- 6. Shri Balkrishna Jatav, District & Sessions Judge, Raisen.
- 7. Shri Dharmindar Singh, Additional Welfare Commissioner, Bhopal Gas Victims, Bhopal.
- 8. Shri Bhaiyya Lal Verma, II A.D.J., Sironj, District Vidisha.
- 9. Shri Dinesh Kumar Singh, I C.J.Cl.-I & C.J.M., Hoshangabad.
- 10. Shri Ravindra Pratap Singh Chundawat, Presiding Officer No.1, Labour Court, Bhopal.

h B

- 11. Shri Sachin Sharma, Deputy Welfare Commissioner, Bhopal Gas Victims, Bhopal.
- 12. Shri Mahendra Kumar Tripathi, Presiding Officer, Labour Court, Hoshangabad.
- 13. Shri Alok Mishra, XXI C.J.Cl.-I, Bhopal.
- 14. Smt.Gyaneshwari Kumre, AJ to C.J.Cl.-I, Goharganj, District Raisen.
- 15. Shri Chitrendra Singh Solanki, C.J.Cl.-II, Udaipura, District Raisen.
- 16. Shri Harish Chandra Patel, C.J.Cl.-II, Silwani, District Raisen.
- 17. Smt. Neha Bansal, IV C.J.Cl.-II, Vidisha.
- 18. Shri Prashant Pandey, VII C.J.Cl.-II, Bhopal.
- 19. Shri Vipendra Singh Yadav, X C.J.Cl.-II, Bhopal.
- 20. Shri Tapan Dharga, III C.J.Cl.-II, Harda.
- 21. Ku. Varsha Suryawanshi, I C.J.Cl.-II, Narsingarh, District Rajgarh.
- 22. Shri Pradeep Soni (Jr.), I AJ to I C.J.Cl.-II, Harda.
- 23. Shri Jetendra Mehar, II C.J.Cl.-II, Rajgarh.
- 24. Shri Ravi Chouksey, II AJ to I C.J.Cl.-II, Harda.
- 25. Smt. Shobhna Meena, VIII C.J.Cl.-II, Bhopal.
- 26. Shri Narendra Kumar Bhandari, AJ to I C.J.CI.-II, Sarangpur, District Rajgarh.
- 27. Ku. Sanchita Bhadkaria, III C.J.Cl.-II, Bhopal.
- 28. Ku. Renu Khes, II C.J.Cl.-II, Raisen.

With a direction to participate in the 6 days "Training on Mediation" programme between 14th to 19th March, 2015 at Bhopal.

- 3. District and Sessions Judge Bhopal / Hoshangabad / Raisen / Vidisha / Harda / Rajgarh for information and necessary action.
 - The District & Sessions Judge, Bhopal has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
- 4. The Member Secretary, MPSLSA, Jabalpur for information and necessary action in reference to letter No. 3596/2015, dated 05.02.2015, Endt. No. 3789/2015, dated 20.02.2015,letter No. 3925, dated 04.03.2015 and Endt. No. 3961/2015, dated 05.03.2015.
- **5.** The Registrar, M.P. Industrial Court, Moti Bangalow, MG Road, Indore for information. Please direct nominated Presiding Officers, Labour Court to attend aforesaid training programme.
- 6. The Registrar, M.P. State Consumer Disputes Redressal Commission, Bhopal for information. Please direct nominated Judicial Officer to attend aforesaid training programme.
- 7. The Director, MPSJA, Jabalpur, for information and necessary action.

(J . 3.16

(VED PRAKASH) REGISTRAR GENERAL